

ITEM NO.4+6

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 643/2015

ALL INDIA JUDGES ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

(IA No. 75407/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4137/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 143933/2024 - CLARIFICATION/DIRECTION
IA No. 4124/2024 - INTERVENTION/IMPLEADMENT
IA No. 75406/2024 - INTERVENTION/IMPLEADMENT)

WITH

Civil Appeal No(s).2701/2017

(WITH IA No. 165114/2019 - DELETING THE NAME OF
PETITIONER/RESPONDENT, IA No. 140076/2023 - INTERLOCUTARY
APPLICATION)

C.A. No. 2702/2017 (XVI)

Date : 08-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

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Mr. T. V. Ratnam, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

SMW (C) No. 4/2024 (In Re Refixation of Pension Considering Service Period in District Judiciary and High Court)

- 1 Upon being mentioned by Mr K Parameshwar, *amicus curiae*, taken on board. The Attorney General for India and the Solicitor General are also present.
- 2 Issue notice.
- 3 List the SMW(C) No 4 of 2024 along with Writ Petition (Civil) No 643 of 2015 on 27 August 2024.
- 4 Pleadings be completed in the meantime.
- 5 The following matters shall also be listed along with Writ Petition (Civil) No 643 of 2015 on 27 August 2024:

S No	Case No	Cause title
1.	SLP (C) No. 20781/2018	Joseph Joy & Ors. vs. The State of Tamil Nadu & Ors.
2.	SLP (C) No. 6471-73/2020	The State of Karnataka & Anr. vs. Vijayakumar Rai & Ors.
3.	WP (C) No. 993/2017	Justice M. Vijayaraghavan vs. Union of India & Ors.
4.	WP (C) No. 1048/2017	Justice Malai Subramanian vs. Union of India & Ors.
5.	WP (C) No. 548/2018	Elavarasi Veeraraghavan vs. Union of India Secretary to Govt. of India Ministry of Law Justice and Company Affairs & Ors.
6.	WP (C) No. 911/2018	Justice Alok Kumar Mukherjee (Retired) vs. Union of India & Ors.
7.	WP (C) No. 86/2019	Justice Surendra Kumar (Retd.) vs. Union of India & Anr.
8.	WP (C) No. 1542/2019	Justice Het Singh Yadav (Retd.) vs, Union of India & Ors.

9. WP (C) No. 1262/2021 Jagdish Chandra Gupta vs. Union of India & Ors.
10. WP (C) No. 232/2023 Justice Shailendra Singh & Ors. Vs. Union of India & Ors.
11. WP (C) No. 501/2023 Justice Mohd. Faiz Alam Khan vs. Union of India & Ors.
12. WP (C) No. 660/2023 Justice Vikas Kunvar Srivastav vs. Union of India & Ors.
13. WP (C) No. 3/2024 Justice Rudra Prakash Mishra Prem Prakash vs. Union of India & Ors.
14. WP (C) No. 1133/2023 Association of Retired Judges of Supreme Court and High Courts of India vs. Union of India & Anr.
15. WP (C) No. 1134/2023 Association of Retired Judges of Supreme Court and High Courts of India vs. Union of India & Anr
16. WP (C) No. 50/2024 Virendra Datta Gyani & Ors. vs. Union of India & Ors.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR